

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)  
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Notification No. 6

Dated 12/4/2019

**Subject: Transfer of Advocate License.**

In pursuance of Bar Council of India Resolution No.1-F/2018 (Transfer) dated 22.08.2018, Shri Irshadullah Khan, Advocate S/O Shri Ahadullah Khan R/O D-Manzil Zamesti Road, Ladakh-194101 upon transfer of his enrolment from Bar Council of Delhi is brought on the roll of Jammu and Kashmir Bar Council.

**By Order.**

(Sanjay Dhar)  
Registrar General

No. 733-740/LR

Dated 12/4/2019

**Copy forwarded to the:-**

1. Principal District & Sessions Judge, Leh.
2. Secretary Bar Council of India, New Delhi for information and necessary action.
3. Manager Govt. Press, Jammu for publication in the next issue of Government Gazettee.
- 4-5. President Bar Association, J&K High Court, Jammu/Srinagar.
6. President District Bar Association, Leh.
- ✓ 7. In-charge N.I.C. High Court of J&K Jammu for uploading on the website.
8. Shri Shri Irshadullah Khan, Advocate S/O Shri Ahadullah Khan R/O D-Manzil Zamesti Road, Ladakh-194101.

Registrar General